

**OFFICIAL MEMORANDUM OF THE PRINCIPAL DISTRICT JUDGE,
THENI.**

D.No. 3033 /2020 Dated: 16.07.2020

Sub : e-Courts Project – e-Filing of (**Only cases Bail Applications**) in Theni District – Extended to all the Courts in Theni District on e-filing portal – **Commence on and from 20.07.2020** – Instructions – Issued – Regarding.

Ref: 1) Letter received from the Hon'ble High Court, Madras in ROC.No.30036A/2020/Comp3 Dated: 22.05.2020.

2) Official Memorandum of this Court's in D.No. 2526 dated 29.05.2020.

As per the reference 1st cited above, It is notified that the facility of e-filing cases (*initially Bail Applications only*) is commenced in Principal District Court, Theni w.e.f 01.06.2020 as per the 2nd reference cited and it has been extended to the following courts (*initially Bail Applications only*) on e-filing portal (<https://efiling.ecourts.gov.in>) developed by the Hon'ble e-Committee, Supreme Court of India as per the following schedule.

S.No.	Name of the Court	Date of Commencement of e-Filing
1	Additional District Court (FTC), Theni	20.07.2020
2	Additional District Court, Periyaklam	20.07.2020
3	Special Court for trail of cases under SC/ST Act, Theni	20.07.2020
4	Mahila Court, Theni	20.07.2020
5	Chief Judicial Magistrate Court, Theni	20.07.2020
6	Sub Court, Theni	20.07.2020
7	Sub Court, Periyakulam	20.07.2020
8	Sub Court, Uthamapalayam	20.07.2020
9	Judicial Magistrate Court, Theni	20.07.2020
10	Judicial Magistrate Court, Periyakulam	20.07.2020
11	Judicial Magistrate Court, Uthamapalayam	20.07.2020
12	Judicial Magistrate Court, Bodinayakannur	20.07.2020
13	Judicial Magistrate Court, Aundipatti	20.07.2020
14	Fast Track Court (M.L), Theni	20.07.2020
15	Fast Track Court (M.L), Uthamapalayam	20.07.2020
16	Special Court for Land Grabbing Cases, Theni	20.07.2020

Further it is informed that as per the above scheduled date onwards the filing of bail applications for the above said courts will be through e-Filing portal only. Therefore all the advocates are requested to utilize the e-Filing for the filing of bail applications for the above said courts.

Further it is informed that the filing of bail petitions through some other mode (**Drop Box, E-Mail and Physical Filing**) is deferred herewith for the above said courts from date of commencement of E-Filing as per the above schedule.

Before e-filing, the Advocate or Party-in-person shall be required to create user account on the e-filing portal (<https://efiling.ecourts.gov.in/tn/>). The account creation process shall be verified by One Time Password (OTP) which will be sent to the Mobile Number and email address of the concerned Advocate /Party-in-person.

Account will not be created for the Advocates/Party-in-Person who have not registered previously in the CIS (Case Information System). In that case, the Advocates/Party-In-Person may send the particulars in the enclosed format to the e-mail id efilingtheni@gmail.com, for registering.

A detailed guidelines and tutorial video prepared by the Hon'ble Madras High Court for the e-Filing process and the detailed user manual prepared by the Hon'ble e-Committee, Supreme Court of India along with the steps required to be taken as per the practice prevailing in Madras High Court is available on the web site of Madras High Court (<https://www.hcmadras.tn.nic.in/efiling.html>).

Advocate/ Party-in-person are requested to avail the E-filing facility, using their own equipment.

In case of any difficulty, Advocate/Party-in-person kindly be contact the below officials in this Court between 10.30 a.m to 3.00 p.m on all working days.

Thiru.R.Shyamsunder, System Analyst. – 9789792345

Thiru.A.Sanglipandi, Assistant Programmer. – 8668117635

Thiru.S.Karthick, Assistant Programmer. – 9788968594

Sd/-A.Abdul Kadhar,
Principal District Judge (FAC),
Theni

To:-

1. All the Judicial Officers in Theni District.
2. The President, Bar Association, Theni, Periyakulam, Uthamapalayam, Bodinayakanur and Andipatty.
3. The Public Prosecutor/Special Public Prosecutors Theni District.

PRESCRIBED FORMAT

**MOBILE NUMBER AND E-MAIL ADDRESS OF THE ADVOCATE
FOR NEW REGISTRATION AND UPDATION IN CIS SOFTWARE**

(IN CAPITAL LETTERS)

Name of the Advocate	:	
Gender (M/F/T)	:	
Date of Birth (DD/MM/YYYY)	:	
M.S.No. (MS/XXXX/YYYY)	:	
Name of the Bar Association	:	
Address with Pincode	:	
Mobile Number	:	
eMail ID	:	

Place:

Date:

Signature